

F. No. J-11/2/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 20th November, 2018


ORDER

The President is pleased to accept the resignations of following three Advocates who figure in various categories of the panel counsel for various courts as mentioned under column III in the table 'A' below, **with immediate effect**. Consequently, their names occurring in various orders of this Department as mentioned under column-IV in the table 'A' below, stand deleted:

Table 'A'

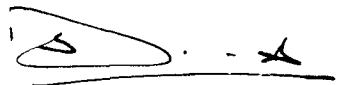
Sl. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Detail of Concerned order wherein the name of Advocate stands deleted
I	II	III	IV
1.	Sanjiv Kumar	Supreme Court of India as Group 'A' Panel Counsel	J-11016/1/2017-Judicial (Part-2) dated 27.11.2017
2.	P. K. Babu	High Court of Kerala as Central Govt. Counsel	J-11017/15/2018-Judicial dated 24.08.2018 in the list of Central Government Counsel at serial number 71.
3.	Sudhanshu Agrawal	District & Subordinate Courts, Aligarh (U.P.) as Addl. Standing Govt. Counsel	J-11015/1/2016-Judicial dated 28.12.2016 in the list 'District Aligarh' at serial number 2.

2. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. The Incharge, Branch Secretariat at Chennai.
3. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
4. Shri K. M. Nataraj, Addl. Solicitor General of India (Southern Zone) No.4306, High Point IV, No.45, Palace Road, Near Basaveshwara Circle, Bangalore-560001
5. Shri Shashi Prakash Singh, Additional Solicitor General of India, Allahabad High Court, Savitri Nilayam, 2/22, Triveni Nagar, Kunwar Chandra Prakash Marg, Lucknow-226020.
6. Shri Gyan Prakash, Assistant Solicitor General of India, Allahabad High Court at Allahabad, 518/409, New Mumfordganj, Allahabad-211002.
7. Surya Bhan Pandey, Assistant Solicitor General of India, Allahabad High Court, Lucknow Bench, C-8, Bhikhampur Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006 (UP)
8. Shri Hevendra Kumar, Standing Govt. Counsel, District & Subordinate Courts, Aligarh, R/o 2/53, New Begum Bagh, Aligarh, Uttar Pradesh.
9. All the three Advocates listed in the table 'A' above.
10. To upload on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section'
11. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
12. Guard File/Judicial Section with 5 spare copies


(D. Sriñivas)
Section Officer (Judicial)
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